

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000037/2020	BENZFAB TECHNOLOGIES PVT. LTD VS MANAGING DIRECTOR, JINDAL STEEL AND POWER LIMITED	KAMAL BEHARI PANDA VS	// ()
2	BLAPL/0008127/2020	KSHYAMANANDA NAIK VS STATE OF ODISHA	S.ROUT VS	PARJANG /190 /2019 () //
3	BLAPL/0008128/2020	KALIA@KALANDI BARIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHAMNAGAR /144 /2020 () //
4	BLAPL/0008129/2020	SIBA GOUDA @ SIBARAM DAS VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	PURUSHOTTAMPUR /160 /2019 () //
5	BLAPL/0008130/2020	SIBA GOUDA @ SIBARAM DAS VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	PURUSHOTTAMPUR /232 /2019 () //
6	BLAPL/0008131/2020	RUTURAJ @ SURASANT PUROHIT VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	BHAWANIPATNA TOWN /233 /2020 () //
7	BLAPL/0008132/2020	GHASI JOGI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /179 /2020 () //
8	BLAPL/0008133/2020	PATAP JOGI @ PRATAP KUMAR JOGI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /179 /2020 () //
9	BLAPL/0008134/2020	PRATAP SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	PIPLI /236 /2020 () //
10	BLAPL/0008135/2020	SEETAL BISWAS @ SHITAL BISWAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /6 /2019 () //
11	BLAPL/0008136/2020	VIJAY SINGH @ VIJAY VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	MOHANA /137 /2020 () //

**ORISSA HIGH COURT**

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12	BLAPL/0008137/2020	NABIN CHANDRA BISOYI VS STATE OF ODISHA(VIG.)	SATYABRATA PANDA VS	VIGILANCE PS (BERHAMPUR) /19 /2020 () //
13	BLAPL/0008138/2020	BABUNU @ SURYAKATA NAYAK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /268 /2020 () //
14	BLAPL/0008139/2020	KRISHNA DAMI VS STATE OF ODISHA	SAKTIMOHAN BEHERA VS	KAKIRIGUMMA /56 /2017 () //
15	BLAPL/0008140/2020	SURYA NARAYAN TRIPATHY VS STATE OF ODISHA(VIG.)	SATYABRATA PANDA VS	VIGILANCE PS (BERHAMPUR) /20 /2020 () //
16	BLAPL/0008141/2020	MUSTAQUE KHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHADRAK RURAL /558 /2020 () //
17	BLAPL/0008142/2020	N. ROHIT RAO @ N. DEBENDRA RAO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHADRAK RURAL /558 /2020 () //
18	BLAPL/0008143/2020	ANUJA @ DHANANJAYA PARUA VS STATE OF ODISHA	A.P.BOSE VS	BELPARA /106 /2018 () //
19	BLAPL/0008144/2020	SK.QUADIR HOSSAIN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	PURUNABAZAR /108 /2020 () //
20	BLAPL/0008145/2020	MANOJ BEHERA @ MUNA VS STATE OF ODISHA	SABYASACHI MISHRA VS	CHAULIAGANJA /354 /2020 () //
21	BLAPL/0008146/2020	AAJAYA MALLIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA-1 VS	JAJPUR ROAD /255 /2020 () //
22	BLAPL/0008147/2020	RASHMI RANJAN SWAIN @ SANU VS STATE OF ODISHA	S.MOHANTY VS	PARADEEP LOCK /196 /2020 () //
23	BLAPL/0008148/2020	PABANA @ BAPUN JENA	AMULYA RATNA PANDA	BASTA /176 /2020

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008149/2020	ASHOK PANTHEI @ LUHURA	JULU KHANSAMA	JAMANKIRA /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008150/2020	DHUNA SETHY	S.MOHANTY	PARADEEP LOCK /160 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008151/2020	SANJAY SAMAL	SUBASH CHANDRA MOHANTY	JENAPUR /327 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008152/2020	PAKU @ SOMANATH BHUJABALA	JITENDRA SAMANTARAY	BASELI SAHI PS /258 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008153/2020	BHAGABAN GOUDA	ARIJEET MISHRA	KUNDRA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008154/2020	SUDARSAN MOHANTY	PRADEEP KUMAR MOHAPATRA	BARGARH /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008155/2020	BULA @ JOGENDRA SWAIN	AMULYA KU SAHOO	CHOUDWAR /502 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008156/2020	AJAYA RAY	RAJIB LOCHAN PATTNAIK	JEYPORE SADAR /121 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008157/2020	RAJU@AJA KISHORE SAHOO	BRAHMANANDA TRIPATHY	BEGUNIA P.S. /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008158/2020	SUNANDA SAHOO @ SUNIA	SRINIBAS SAHOO	TIGIRIA /92 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008159/2020	NARAD JENA	BIGYAN KUMAR SHARMA	JAGANNATHA PRASAD /151 /2013
		VS	VS	()

## ORISSA HIGH COURT

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35	BLAPL/0008160/2020	STATE OF ODISHA RAJU @ SUSHANTA KUMAR MOHARANA VS	NIRANJAN LENKA VS	// BARIPADA TOWN /262 /2020 ()
36	BLAPL/0008161/2020	STATE OF ODISHA JAGABANDHU SAHU VS	ANITA SAHOO VS	// SAINTALA /276 /2020 ()
37	BLAPL/0008162/2020	STATE OF ODISHA TUNA BEHERA VS	SUSANTA KU ROUT VS	// PARJANG /167 /2012 ()
38	BLAPL/0008163/2020	STATE OF ODISHA SHIBARAM DAS @ SIBA GOUDA VS	S.K.BHAJADEO VS	// PURUSHOTTAMPUR /232 /2019 ()
39	BLAPL/0008164/2020	STATE OF ODISHA SHIBARAM DAS @ SIBA GOUDA VS	S.K.BHANJADEO VS	// PURUSHOTTAMPUR /160 /2019 ()
40	BLAPL/0008165/2020	STATE OF ODISHA AMIT CHOUDHURY @ AMIT KUMAR CHOUDHURY VS	SURYAKANTA DWIBEDI VS	// BHAWANIPATNA TOWN /233 /2020 ()
41	BLAPL/0008166/2020	STATE OF ODISHA RAMAKANTA SAHOO @ RAMAKANTA SAHU VS	SATYABRATA SENAPATI VS	// SORO /353 /2020 ()
42	BLAPL/0008167/2020	STATE OF ODISHA RAGHUNATH PRADHAN @ KALIA VS	BHARAT JALLI VS	// CHANDAPUR /96 /2020 ()
43	BLAPL/0008168/2020	STATE OF ODISHA GEDA @ ABHIMANYU GHOSH VS	SURYAKANTA DWIBEDI VS	// RAIBANIA /56 /2018 ()
44	BLAPL/0008169/2020	STATE OF ODISHA DIPU @ DIPAK @ TRILOCHAN SAMANTRAY VS	AKSHAYA KUMAR PANDEY VS	// PATTAMUNDAI /360 /2020 ()
45	BLAPL/0008170/2020	STATE OF ODISHA TRILOCHAN SAMANTRAY VS	AKSHAYA PANDEY VS	// PATTAMUNDAI /37 /2020 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

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46	BLAPL/0008171/2020	SADHAN HARIJAN @ SADAN HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LANJIGARH /36 /2020 () //
47	BLAPL/0008172/2020	PRABHAKAR MAJI VS STATE OF ODISHA	DIGAMBAR SETHI VS	KOSAGUMUDA /154 /2015 () //
48	CMP/0000613/2020	RATNAKAR SAHOO VS GOVINDA SAHOO	KOUSIK ANANDA GURU VS	// () //
49	CMP/0000614/2020	M/S. ODISHA TELEVISION LTD. VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	BANSHIDHAR BAUG VS	// () //
50	CMP/0000615/2020	PARTHA SARATHI KUMBHAKAR VS DUKHABANDHU NAIK	D.P.JENA VS	// () //
51	CONTC/0004937/2020	SUJATA SATPATHY VS BISHNUPADA SETHY	ADV VS	// () //
52	CONTC/0004938/2020	AYESHA TANWIR VS SATYABRATA SAHOO	ADV VS	// () //
53	CONTC/0004939/2020	RANJAN KUMAR MOHANTY VS R. RAGHU PRASAD	ADV VS	// () //
54	CONTC/0004940/2020	BIBHUTI BHUSAN PARIJA VS BISHNUPADA SETHY	PRAFULLA KUMAR MOHAPATRA VS	// () //
55	CONTC/0004941/2020	SANTOSH KUMAR SAHOO VS BISHNUPADA SETHY	PRAFULLA KUMAR MOHAPATRA VS	// () //
56	CONTC/0004942/2020	MADAN MOHAN NAYAK VS BISHNUPADA SETHY	PRAFULLA KUMAR MOHAPATRA VS	// () //
57	CONTC/0004943/2020	HRUSHIKESH BEHERA	ADV	//

**ORISSA HIGH COURT**

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		VS	VS	0
58	CONTC/0004944/2020	NARESH NARAYAN NAYAK DHARANIDHAR PRADHAN	ADV	//
		VS	VS	0
59	CONTC/0004945/2020	RANJAN KUMAR PATRA AJAY KUMAR SWAIN	ADV	//
		VS	VS	0
60	CONTC/0004946/2020	SACHIN RAMACHANDRA JADHAV ADWAITA PRASAD MALLIK	ADV	//
		VS	VS	0
61	CONTC/0004947/2020	SACHIN RAMACHANDRA JADHAV PRADEEP KUMAR DAS	ADV	//
		VS	VS	0
62	CONTC/0004948/2020	SATYABRATA SAHU SUBHASHREE SWAIN	ADV	//
		VS	VS	0
63	CONTC/0004949/2020	PROF. RAJNISH JAIN SARALA PRASAD DASH	ADV	//
		VS	VS	0
64	CONTC/0004950/2020	DEORANJAN KUMAR SINGH SANTOSH KU.MISHRA	ADV	//
		VS	VS	0
65	CONTC/0004951/2020	SATYABRATA SAHOO PRAHALLAD NAYAK	ADV	//
		VS	VS	0
66	CONTC/0004952/2020	SATYABRATA SAHOO ASHOK KUMAR JENA	ADV	//
		VS	VS	0
67	CONTC/0004953/2020	SATYABRATA SAHOO PRATAP CHANDRA NANDA	ADV	//
		VS	VS	0
68	CONTC/0004954/2020	SATYABRATA SAHOO PADMA LOCHAN BARIK	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

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		ANU GARG		//
69	CONTC/0004955/2020	ANADI BHARATI	ADV	//
		VS	VS	0
		ANU GARG		//
70	CONTC/0004956/2020	PATHANI MOHANTY	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
71	CONTC/0004957/2020	SWAPNAMAYEE SAMANTARAY	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
72	CONTC/0004958/2020	NIMANTA KUMAR MAJHI	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
73	CONTC/0004959/2020	JAGANNATH TRIPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
74	CONTC/0004960/2020	NABAGHANA SAHOO	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
75	CONTC/0004961/2020	BIBHUTI BHUSAN JAGADEV	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
76	CONTC/0004962/2020	BAIDHAR MALIK	ADV	//
		VS	VS	0
		G.MATHIVADHAN		//
77	CONTC/0004963/2020	PUSKARA SWAIN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
78	CONTC/0004964/2020	SUDAYA BEHERA	ADV	//
		VS	VS	0
		G.MATHIVADHAN		//
79	CONTC/0004965/2020	SAROJ KU.PANDA	ADV	//
		VS	VS	0
		G.MATHIVADHAN		//

## ORISSA HIGH COURT

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80	CRLA/0000568/2020	JADA @ BASANTA MALIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SORO /242 /2020 () //
81	CRLA/0000569/2020	PABITRA MUNDA VS STATE OF ODISHA	RAJIV KU. MAHANTA VS	/ /0 () //
82	CRLA/0000570/2020	LOKANATH PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR PATRA VS	MADHUPATNA /106 /2019 () //
83	CRLA/0000571/2020	KALI @ KALI CHARAN MOHANTA@BEDIYA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	RAIRANGPUR (RURAL) /30 /2020 () //
84	CRLA/0000572/2020	DINABANDHU SAMANTA VS STATE OF ODISHA	P.K.GHOSE VS	BAGHAMARI /87 /2020 () //
85	CRLLP/0000030/2020	STATE OF ODISHA VS AKSHYA KUMAR SAHU	SANGRAM DAS, (STANDING COUNSEL VIGILANCE) VS	KORAPUT VIGILANCE /35 /2015 () //
86	CRLMC/0001595/2020	BINA DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHATRAPUR /192 /2020 () //
87	CRLMC/0001596/2020	SURESH PANT VS STATE OF ODISHA(VIG.)	GAUTAM KUMAR ACHARYA VS	CUTTACK VIGILANCE /61 /2003 () //
88	CRLMC/0001597/2020	PRADIP KUMAR SAHOO VS STATE OF ODISHA(VIG.)	GOUTAM KUMAR ACHARYA VS	CUTTACK VIGILANCE /61 /2003 () //
89	CRLMC/0001598/2020	JAYANTA KUMAR PANDA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /42 /2018 () //
90	CRLMC/0001599/2020	SRIMANTA HATI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	UDALA /36 /2020 () //
91	CRLMP/0001404/2020	RINARANI NAIK	LALITENDU MISHRA	/ /0



**ORISSA HIGH COURT**

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		VS	VS	()
92	CRLMP/0001405/2020	DIRECTOR GENERAL OF POLICE AMULYA PANDIA	MANMAYA KUMAR DASH	// / /0
		VS	VS	()
93	CRLMP/0001406/2020	COMMISSIONER OF POLICE PRADIPTA KUMAR DAS	BIRAJA PRASANNA SATAPATHY	// NILGIRI /187 /2017
		VS	VS	()
94	CRLMP/0001407/2020	STATE OF ODISHA PARAMANANDA ROUT	AMULYA RATNA PANDA	// BARI /202 /2020
		VS	VS	()
95	CRLMP/0001408/2020	STATE OF ODISHA SRICHARAN DAS	S.K.PADHI	// / /0
		VS	VS	()
96	CRLMP/0001409/2020	SUPERINTENDENT OF POLICE BIJAY KUMAR NAYAK	BIBHUTI RANJAN MOHANTY	// / /0
		VS	VS	()
97	CRLMP/0001410/2020	SUPERINTENDENT OF POLICE MAMATA ARUN @ PADMANAVAN	DILLIP RAY	// KENDRAPARA /89 /2020
		VS	VS	J.M.F.C,KENDRAPARA(Kendrapara *)
98	CRLMP/0001411/2020	STATE OF ODISHA ASHOK KUMAR SAHOO	SUKANTA KUMAR DALAI	GR/0000623/2020 KRUSHNA PRASAD /120 /2020
		VS	VS	()
99	CRLMP/0001412/2020	STATE OF ODISHA BHOLANATH RAY	SUKANTA KUMAR DALAI	// KALIMELA /137 /2020
		VS	VS	()
100	CRLREV/0000432/2020	STATE OF ODISHA ASHOK KUMAR SAHU	A.ROUTRAY	// GOCHHAPADA /37 /2019
		VS	VS	()
101	ITA/000043/2020	STATE OF ODISHA PRINCIPAL COMMISSIONER OF INCOME TAX SIDHARTH SANKAR MOHAPATRA		// / /0
		VS	VS	()
102	MACA/0000733/2020	M/S MAHANADI COALFIELDS LTD. ASHIS PRASAD NANDA	MOHITOSH SINHA	// / /0
		VS	VS	()

**ORISSA HIGH COURT**

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103	RVWPET/0000323/2020	GOUDA STATE OF ODISHA VS	ADDL.GOV'T ADVOCATE VS	// // 0
104	TRP(C)/0000188/2020	BIJOYINI DAS NILIMA BISWAL VS	S.MOHANTY VS	// // 0
105	TRP(C)/0000189/2020	ASHOK PRASAD DAS CH. SARITA ACHARY VS	JYOTIRMAYA SAHOO VS	// // 0
106	WA/0000665/2020	CH. SATYA PRAKASH ACHARY SUREKHA BUILDERS AND DEVELOPERS PVT.LTD	PRAFULLA KUMAR RATH VS	// // 0
107	WA/0000666/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY SUREKHA BUILDERS AND DEVELPERS PVT.LTD	PRAFULLA KUMAR RATH VS	// // 0
108	WA/0000667/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY DAMODAR BARIK VS	N.N.MOHAPATRA VS	// // 0
109	WP(C)/0030781/2020	STATE OF ODISHA BISHNU PRIYA PATRO VS	MITHUN DAS VS	// // 0
110	WP(C)/0030782/2020	SUB COLLECTOR, PANPOSH PRASANTA KUMAR DAS VS	DURGESH NARAYAN RATH VS	// // 0
111	WP(C)/0030783/2020	STATE OF ODISHA ARUN KUMAR SINGH VS	SUBAS CHANDRA DAS VS	// // 0
112	WP(C)/0030784/2020	STATE OF ODISHA M/S.RAM DEO PRASAD CLASS..1 CONTRACTOR AND ENGINEERS	N.N.MOHAPATRA VS	// // 0
113	WP(C)/0030785/2020	INDIAN INSTITUTE OF TECHNOLOGY BBSR RAMESH OJHA VS	PRAFULLA KUMAR KAR VS	// // 0
		COLLECTOR CUM ARBITRATOR, JAJPUR		//

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114	WP(C)/0030786/2020	SYED ANSAR ALI VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
115	WP(C)/0030787/2020	NEW LIGHT YUBAK SANGHA(REGISTERED) VS STATE OF ODISHA	REKHA MAHA GUPTA VS	// 0 //
116	WP(C)/0030788/2020	LAKSHYA SAUNTA VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
117	WP(C)/0030789/2020	DILLIP KUMAR DIGAL VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
118	WP(C)/0030790/2020	KISHORE CHANDRA RAJGURU MOHAPATRA VS STATE OF ODISHA	GOPINATH PADHI VS	// 0 //
119	WP(C)/0030791/2020	RAJESH KUMAR NAYAK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
120	WP(C)/0030792/2020	MOUSUMI RATH VS STATE OF ODISHA	R.R.DASH VS	// 0 //
121	WP(C)/0030793/2020	TANKADHAR HARIJAN VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
122	WP(C)/0030794/2020	GOLEKH MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
123	WP(C)/0030795/2020	PADMALOCHAN PUNJI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
124	WP(C)/0030796/2020	AMULYA DAS VS STATE OF ODISHA	ASHOK KU.SAHOO VS	// 0 //
125	WP(C)/0030797/2020	KASINATH MISHRA	T.PANIGRAHI	//

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		VS	VS	0
126	WP(C)/0030798/2020	CHIEF ADMINISTRATOR, LORD JAGANNATH MAHAPRABHU BIJE MANORANJAN BARIK	ABHAYA KUMAR PARIDA	//
		VS	VS	0
127	WP(C)/0030799/2020	UNION OF INDIA USHARANI SAHU	SACHIDANANDA SAHOO	//
		VS	VS	0
128	WP(C)/0030800/2020	COLLECTOR AND DM, SUNDARGARH LATA MANJARI MISHRA	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
129	WP(C)/0030801/2020	STATE OF ODISHA BIPIN BIHARI MOHANTA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
130	WP(C)/0030802/2020	STATE OF ODISHA BAIDHAR BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
131	WP(C)/0030803/2020	STATE OF ODISHA TRUPTI PRAGYAN BEURIA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
132	WP(C)/0030804/2020	UNION OF INDIA PRATIMA MANJARI GIRI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
133	WP(C)/0030805/2020	STATE OF ODISHA SAROJ KUMAR MOHANTA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
134	WP(C)/0030806/2020	STATE OF ODISHA HIRAMAL HEMBRAM	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
135	WP(C)/0030807/2020	STATE OF ODISHA REENA DASH	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
136	WP(C)/0030808/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF BASUPUR	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

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137	WP(C)/0030809/2020	STATE OF ODISHA MINAKSHI GIRI VS	PRASANTA KUMAR MOHANTY VS	// // 0
138	WP(C)/0030810/2020	STATE OF ODISHA JAYASHREE DAS VS	PRASANTA KUMAR MOHANTY VS	// // 0
139	WP(C)/0030811/2020	STATE OF ODISHA NEW INDIA AGENCY VS	JAJATI KISHORE MOHANTY VS	// // 0
140	WP(C)/0030812/2020	STATE OF ODISHA RIYA XESS VS	SANJEEV UDGATA VS	// // 0
141	WP(C)/0030813/2020	STATE OF ODISHA POULASTI SAHU VS	SANJEEV UDGATA VS	// // 0
142	WP(C)/0030814/2020	STATE OF ODISHA ASWIN KUMAR PRADHAN VS	ASWIN KUMAR PRADHAN VS	// // 0
143	WP(C)/0030815/2020	DIRECTOR CENTRAL BUREAU OF INVESTIGATION SUBODH KUMAR JENA VS	SANJEEV UDGATA VS	// // 0
144	WP(C)/0030816/2020	STATE OF ODISHA PURNA CHANDRA CHANDA VS	SAMARENDRA MOHANTY VS	// // 0
145	WP(C)/0030817/2020	STATE OF ODISHA KAJAL KUMAR SAHU VS	SANJEEV UDGATA VS	// // 0
146	WP(C)/0030818/2020	STATE OF ODISHA ASHOK KUMAR PANDA VS	SUMAN ROUSTRAY VS	// // 0
147	WP(C)/0030819/2020	STATE OF ODISHA MANOJ KUMAR SENAPATI VS	RAMANATH ACHARY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0030820/2020	MANORANJAN BEHERA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
149	WP(C)/0030821/2020	SANTOSH KUMAR PANIGRAHI VS STATE OF ODISHA	P.P.MOHANTY VS	// 0 //
150	WP(C)/0030822/2020	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	G.N.MISHRA VS	// 0 //
151	WP(C)/0030823/2020	LOHIT KUMAR MANGARAJ VS TAHASILDAR DIGAPAHANDI	G.N.MISHRA VS	// 0 //
152	WP(C)/0030824/2020	GADADHAR SETHI VS SECRETARY REVENUE ODISHA	AJODHYANATH LENKA VS	// 0 //
153	WP(C)/0030825/2020	RADHA KRUSHNA BEHERA VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
154	WP(C)/0030826/2020	NEELIMA BEHERA VS STATE OF ODISHA	G.N.MISHRA VS	// 0 //
155	WP(C)/0030827/2020	PRAFULLA KUMAR SWAIN VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE	DINABANDHU NAYAK VS	// 0 //
156	WP(C)/0030828/2020	MANORANJAN MALLICK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
157	WP(C)/0030829/2020	GOVINDA CHANDRA PRADHAN VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
158	WP(C)/0030830/2020	PABITRA BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
159	WP(C)/0030831/2020	BENZAFAB TECHNOLOGY PVT. LTD.	BIHNARAJ RATH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0030832/2020	PRABHAT KUMAR ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0030833/2020	RADHASHYAM MISHRA	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0030834/2020	CHANDANA KUMARI BHUYAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0030835/2020	PRASANNA KUMAR MOHARANA	D.B.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0030836/2020	BHARATIYA BIKASH PARISAD	G.P.JENA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT. REVENUE AND DISASTER MANAGEMENT		//
165	WP(C)/0030837/2020	RAJASHREE SINGH	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0030838/2020	SUMITRA KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0030839/2020	BIBHUTI PATTANAYAK	JYOTIRMAYA SAHOO	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. OF ODISHA HEALTH AND FAMILY WELFARE DEPT.		//
168	WP(C)/0030840/2020	JALDHAR SENAPATI	G.C.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0030841/2020	ASFAQ HOSSAIN KHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0030842/2020	BHAGIRATHI PRADHAN	IPSIT AUROBINDO ACHARYA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0030843/2020	STATE OF ODISHA TAPAN KUMAR PATTNAYAK VS	JYOTIRMAYA SAHOO VS	// // 0
172	WP(C)/0030844/2020	THE PRINCIPAL SECY. TO GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPT. SWARNALATA PATRA VS	N.SAHANI VS	// // 0
173	WP(C)/0030845/2020	STATE OF ODISHA SANAK KUMAR DEO VS	AJIT KUMAR TRIPATHY VS	// // 0
174	WP(C)/0030846/2020	STATE OF ODISHA M/S.POOJARINI ENTERPRISERS VS	UMESH CHANDRA MOHANTY VS	// // 0
175	WP(C)/0030847/2020	STATE OF ODISHA NIRMAL BARIK VS	KALPATARU MISHRA VS	// // 0
176	WP(C)/0030848/2020	THE BRANCH MANAGER NATIONAL INSURANCE COMPANY LTD. M/S. SUNITA TRADERS VS	AVIJIT PAL VS	// // 0
177	WP(C)/0030849/2020	M/S. ADITYA BIRLA HOUSING FINANCE LTD. RANJAN KUMAR PANDA VS	SIDHESWAR MALLIK VS	// // 0
178	WP(C)/0030850/2020	STATE OF ODISHA DILLIP KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	// // 0
179	WP(C)/0030851/2020	STATE OF ODISHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // 0
180	WP(C)/0030852/2020	RUPABATI DEEP STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
181	WP(C)/0030853/2020	NRUPARAJ BARIHA SK.NAZRUL MOHAMMAD VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0030854/2020	STATE OF ODISHA VS PRAHALLAD HARIPAL	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
183	WP(C)/0030855/2020	M/S.SRI GURGA CABLES (PVT)LTD VS THE STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
184	WP(C)/0030856/2020	GHANASHYAM PURIHIT VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
185	WP(C)/0030857/2020	ISRAEL CHARAN SUNA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0030858/2020	M/S.SRI DURGA PLASTICS VS THE STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
187	WP(C)/0030859/2020	TASBIR NAG VS STATE OF ODISHA	SIDHARTH KU.DAS VS	// 0 //
188	WP(C)/0030860/2020	SUBASH CHANDRA SUBUDHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
189	WP(C)/0030861/2020	SUDHIR KUMAR NATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
190	WP(C)/0030862/2020	SAMITA KHATUN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
191	WP(C)/0030863/2020	ROHIT CHHATAR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
192	WP(C)/0030864/2020	PADAMABATI KALAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
193	WP(C)/0030865/2020	E.SITAMMA	B.PANIGRAHI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
194	WP(C)/0030866/2020	INDIAN OIL CORPORATION LTD FAKIRA CHARAN BEHERA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
195	WP(C)/0030867/2020	STATE OF ODISHA SANKALESWAR SUBUDHI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
196	WP(C)/0030868/2020	STATE OF ODISHA RAMA CHANDRA JENA	T.K.NAYAK	//
		VS	VS	0
197	WP(C)/0030869/2020	STATE OF ODISHA DIBENDU KABI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
198	WP(C)/0030870/2020	STATE OF ODISHA AHALYA SINGH	T.K.NAYAK	//
		VS	VS	0
199	WP(C)/0030871/2020	STATE OF ODISHA SUNDARMANI PADHAN	UPENDRA KUMAR SAMAL	//
		VS	VS	0
200	WP(C)/0030872/2020	STATE OF ODISHA KARTIKA CHANDRA DAS	T.K.PANDA	//
		VS	VS	0
201	WP(C)/0030873/2020	STATE OF ODISHA HRUSIKESH JATIA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
202	WP(C)/0030874/2020	STATE OF ODISHA MAHENDRA KUMAR ROUL	T.K.NAYAK	//
		VS	VS	0
203	WP(C)/0030875/2020	STATE OF ODISHA BHAGABAN MAHARANA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
204	WP(C)/0030876/2020	STATE OF ODISHA PRATIVA ROUT	T.K.NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0030877/2020	STATE OF ODISHA SHANKAR BHABANI SAHU VS	UPENDRA KUMAR SAMAL VS	// // 0
206	WP(C)/0030878/2020	STATE OF ODISHA MANOJ KUMAR ROUL VS	T.K.NAYAK VS	// // 0
207	WP(C)/0030879/2020	STATE OF ODISHA KUMAR CHANDRA PRADHAN VS	UPENDRA KUMAR SAMAL VS	// // 0
208	WP(C)/0030880/2020	STATE OF ODISHA MANJULATA PATRA VS	T.K.NAYAK VS	// // 0
209	WP(C)/0030881/2020	STATE OF ODISHA BASANTA KUMAR JENA VS	T.K.NAYAK VS	// // 0
210	WP(C)/0030882/2020	STATE OF ODISHA PRAKASH CHANDRA PANDA VS	UPENDRA KUMAR SAMAL VS	// // 0
211	WP(C)/0030883/2020	STATE OF ODISHA NITYANANDA SAHOO VS	T.K.NAYAK VS	// // 0
212	WP(C)/0030884/2020	STATE OF ODISHA NEPAL DEBTA VS	UPENDRA KUMAR SAMAL VS	// // 0
213	WP(C)/0030885/2020	STATE OF ODISHA SNIGDHA NAYAK VS	T.K.NAYAK VS	// // 0
214	WP(C)/0030886/2020	STATE OF ODISHA MANU SAHOO VS	KHIROD K. ROUT VS	// // 0
215	WP(C)/0030887/2020	STATE OF ODISHA MANAS KUMAR SAHU VS STATE OF ODISHA	T.K.NAYAK VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0030888/2020	KUNTILATA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
217	WP(C)/0030889/2020	SIBANANDA NAYAK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
218	WP(C)/0030890/2020	PADMABATI GAHAN VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
219	WP(C)/0030891/2020	KASTURI PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
220	WP(C)/0030892/2020	AJAY MOHAPATRA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
221	WP(C)/0030893/2020	RAJENDRA PRASAD BEHERA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
222	WP(C)/0030894/2020	GOPINATH PUHAN VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
223	WP(C)/0030895/2020	RATRA MAHANAND VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
224	WP(C)/0030896/2020	NARAYANA MOHAPATRA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
225	WP(C)/0030897/2020	ANANDA CHARANA SAHOO VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
226	WP(C)/0030898/2020	SAMARENDRA NAYAK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
227	WP(C)/0030899/2020	SUKANTA MOHAPATRA	KHIROD K.ROUT	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0030900/2020	PARSURAM NAYAK	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0030901/2020	PABANA BARIKI	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0030902/2020	ARUN KUMAR JENA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0030903/2020	BADAN TANDI	S.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0030904/2020	KAUSHALYA SETHI	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0030905/2020	UPENDRA JENA	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0030906/2020	SWARNALATA AYACH	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0030907/2020	BALUNKI DALEI	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0030908/2020	PRANATI MANJARI DEHURI	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0030909/2020	MANMOHAN MALIK	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0030910/2020	SURENDRA KUMAR SAHOO	T.K.NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0030911/2020	STATE OF ODISHA DIBAKAR DHAL VS	T.K.NAYAK VS	// // 0
240	WP(C)/0030912/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
241	WP(C)/0030913/2020	MAMATA MISHRA M/S ARYA MOTORS VS	SATYAJIT MOHANTY VS	// // 0
242	WP(C)/0030914/2020	THE STATE OF ODISHA SIDHARTHA SANKAR PATRA VS	ASIT KU. JENA VS	// // 0
243	WP(C)/0030915/2020	STATE OF ODISHA HEMANTA KUMAR PATTNAIK VS	K.K.SWAIN VS	// // 0
244	WP(C)/0030916/2020	STATE OF ODISHA DURGA CHARAN MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
245	WP(C)/0030917/2020	STATE OF ODISHA DEBESH CHANDRA MISHRA VS	K.K.SWAIN VS	// // 0
246	WP(C)/0030918/2020	STATE OF ODISHA PADMANAV MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
247	WP(C)/0030919/2020	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
248	WP(C)/0030920/2020	STATE OF ODISHA JADUMANI BARIK VS	K.K.SWAIN VS	// // 0
249	WP(C)/0030921/2020	STATE OF ODISHA DILLIP KUMAR MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0030922/2020	KRISHNA CHANDRA SETHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
251	WP(C)/0030923/2020	SUNDARAM FINANCE LTD. VS STATE TRANSPORT AUTHORITY	NALINI KANTA DASH VS	// 0 //
252	WP(C)/0030924/2020	RABINDRA KUMAR GHADEI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
253	WP(C)/0030925/2020	HARISH CHANDRA MOHARANA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
254	WP(C)/0030926/2020	KEMRAJ MAJHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
255	WP(C)/0030927/2020	STATE OF ODISHA VS JITENDRA KUMAR PATRA	ADDL. GOVT. ADVOCATE VS	// 0 //
256	WP(C)/0030928/2020	MANORAMA KAR VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
257	WP(C)/0030929/2020	PRAGATI MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
258	WP(C)/0030930/2020	SANTOSH KUMAR BARAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
259	WP(C)/0030931/2020	JALADHAR PATRA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
260	WP(C)/0030932/2020	CHELANA PRUSETH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
261	WP(C)/0030933/2020	FEROZ KHAN	B.S.TRIPATHY 1	//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0030934/2020	VISMADEVA SAHU	SAMARENDRA PATTANAIK	//
		VS	VS	0
		JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//
263	WP(C)/0030935/2020	JAGVINDER SINGH BHATIA	NARESH CH. JENA	//
		VS	VS	0
		JUDGE, PERMANENT AND CONTINUES LOK ADALAT, KEONJHAR		//
264	WP(C)/0030936/2020	BASANT KUMAR PATNAIK	DEBADATTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0030937/2020	MANJULATA ROUT	KAMAL BEHARI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0030938/2020	RAJANIKANTA SAHU	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030939/2020	PRASANT KUMAR DHARUA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0030940/2020	BIJAYA KUMAR BEHERA	GOPAL KRISHNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0030941/2020	KALI MALIK	GOPAL KRISHNA BEHERA	//
		VS	VS	0
		THE ADDITIONAL DISTRICT MAGISTRATE KANDHAMAL		//
270	WP(C)/0030942/2020	BHAIRABI BEHERA	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0030943/2020	ASWINI KUMAR PANDA	ASIT KUMAR CHOUDHURY	//
		VS	VS	0
		THE CENTRAL PROVIDENT FUND COMMISSIONER		//
272	WP(C)/0030944/2020	PRADEEPTA RANJAN PATTANAYAK	MANOJ KUMAR MOHANTY	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0030945/2020	STATE OF ODISHA ALOK DASH VS	MANAS CHAND VS	// // 0
274	WP(C)/0030946/2020	ODISHA STATE HOUSING BOARD SACHIVALAYA MARG BBSR RANJAN KUMAR MANTRY VS	MANAS CHAND VS	// // 0
275	WP(C)/0030947/2020	ODISHA STATE HOUSING BOARD SACHIVALAYA MAR BBSR PREMANANDA MAHAKUDA VS	KISHORE KUMAR MISHRA VS	// // 0
276	WP(C)/0030948/2020	THE STATE OF ODISHA SUSILA ROUT VS	NIRANJAN LENKA VS	// // 0
277	WP(C)/0030949/2020	STATE OF ODISHA BISWAMITRA PRUSTY VS	SITIKANT MISHRA VS	// // 0
278	WP(C)/0030950/2020	BANK OF BARODA ABHAY KUMAR DAS VS	SANGRAM JENA VS	// // 0
279	WP(C)/0030951/2020	STATE OF ODISHA BRUNDABAN PRADHAN VS	AMITAV TRIPATHY VS	// // 0
280	WP(C)/0030952/2020	STATE OF ODISHA RATIKANTA MOHANTA VS	BIBHUTI B.MISHRA VS	// // 0
281	WP(C)/0030953/2020	STATE OF ODISHA BICHITRANANDA DAS VS	BIBHUTI B.MISHRA VS	// // 0
282	WP(C)/0030954/2020	STATE OF ODISHA BAIRAGI CHARANA MOHANTA VS	BIBHUTI B.MISHRA VS	// // 0
283	WP(C)/0030955/2020	STATE OF ODISHA BIRENDRA KUMAR MOHAPATRA VS	VS	// // 0
		ADMINISTRATIVE OFFICER OF JAGANNATH TEMPLE AUTHORITY		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0030956/2020	SUSHAMA BARIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
285	WP(C)/0030957/2020	RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
286	WP(C)/0030958/2020	SUMANTA BEHERA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
287	WP(C)/0030959/2020	M/S. ANKIT AGARWAL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
288	WP(C)/0030960/2020	MAMATA MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
289	WP(C)/0030961/2020	SANTOSH KUMAR JENA VS CANARA BANK	BIDYADHAR MANASINGH VS	// 0 //
290	WP(C)/0030962/2020	BRAJA KISHORE SAHOO VS STATE OF ODISHA	B.N.SAMANTARAY VS	// 0 //
291	WP(C)/0030963/2020	BIKASH KUMAR DHAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
292	WP(C)/0030964/2020	SAILABALA SAHOO VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
293	WP(C)/0030965/2020	SARAJUBALA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
294	WP(C)/0030966/2020	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	BEDPRAKASH DALAI VS	// 0 //
295	WP(C)/0030967/2020	NITAI JANA	SAROJ KUMAR PADHI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030968/2020	BIJAY KUMAR AGRAWAL	PRABODHA CH. NAYAK	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY WORKS DEPTT.		//
297	WP(C)/0030969/2020	INDURANI MOHAPATRA	KALI PRASANNA MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
298	WP(C)/0030970/2020	BRAJA KISHOR MALLIK	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030971/2020	PURBATANA EKHARAJAT MAHAL RAIYAT SUBANSIYANOMBHUTEN JATNI	BRABHISHAN KUMAR BHUTEN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030972/2020	KABIRAJ SETHI	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0030973/2020	KISHORE KUMAR KAMILA	BIDYADHAR MANASINGH	//
		VS	VS	0
		DEVELOPMENT COMMISSIONER CUM CHIEF ADMINISTRATOR OMFED BBSR		//
302	WP(C)/0030974/2020	SITARAM JAISWAL	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SUNDARGARH		//
303	WP(C)/0030975/2020	SARAT CHANDRA ADHIKARI	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, BALASORE		//
304	WP(C)/0030976/2020	BAISHNAB CHARAN PRUSTY	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030977/2020	GIRIJA SANKAR ADHIKARI	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, KHURDA		//
306	WP(C)/0030978/2020	SANTOSH KUMAR GHOSH	Braja Mohan Sarangi	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		REGIONAL TRANSPORT OFFICER, BHADRAK		//
307	WP(C)/0030979/2020	IDRISH KHAN	Braja Mohan Sarangi	//
		VS	VS	()
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR		//
308	WP(C)/0030980/2020	ASHOK KUMAR LENKA	Braja Mohan Sarangi	//
		VS	VS	()
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR		//
309	WP(C)/0030981/2020	BAPUJI MAJHI	Braja Mohan Sarangi	//
		VS	VS	()
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR		//
310	WP(C)/0030982/2020	THE POLITICAL AND BUSINESS DAILY	HARIPAD MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
311	WP(C)/0030983/2020	M/S CHANDAN SECURITY SERVICES	SUKANTA KUMAR DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
312	WP(C)/0030984/2020	M/S. CHANDAN SECURITY SERVICES	SUKANTA KUMAR DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
313	ABLAPL/0014090/2020	TULU KUMAR PATRA	BIBHU PRASAD MOHANTY	NANDANKANAN /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
314	ABLAPL/0014091/2020	SARAT DAS@ SARAT KU. DAS	BISWAJIT MOHARANA	PURI TOWN /227 /2020
		VS	VS	()
		STATE OF ODISHA		//
315	ABLAPL/0014092/2020	BISWAJIT BARAL	BIDYALOK MOHAPATRA	ASTARANGA /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
316	ABLAPL/0014093/2020	OM PRAKASH RUNGTA	SOUMYA MISHRA	GRAM GANJAM /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
317	ABLAPL/0014094/2020	PRAFULLA KUMAR DAS	SAROJA KU PADHI	PIPLI /401 /2015
		VS	VS	()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0014095/2020	ANSUMAN NAIK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MAHILA PS,SEC-3,ROURKELA /16 /2020 () //
319	ABLAPL/0014096/2020	AMIT KUMAR RAJGADIA VS STATE OF ODISHA	SUJIT LAL VS	CHAULIAGANJA /476 /2019 () //
320	ABLAPL/0014097/2020	SUNIT KUMAR RAJGADIA VS STATE OF ODISHA	SUJIT LAL VS	CHAULIAGANJA /476 /2019 () //
321	ABLAPL/0014098/2020	KUNA MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /217 /2020 () //
322	ABLAPL/0014099/2020	DHARMAPRIYA RATH VS STATE OF ODISHA(VIG.)	SATYABRATA PANDA VS	VIGILANCE PS (BERHAMPUR) /19 /2020 () //
323	ABLAPL/0014100/2020	ALOK NAYAK VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /214 /2019 () //
324	ABLAPL/0014101/2020	UMESH SATNAMI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JHARSUGUDA /785 /2020 () //
325	ABLAPL/0014102/2020	GRIDHARI @GIRIA MAHANA VS STATE OF ODISHA	AJAYA NAYAK VS	JATNI P.S. /426 /2020 () //
326	ABLAPL/0014103/2020	KAILAASH CHANDRA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /428 /2020 () //
327	ABLAPL/0014104/2020	SIBU PRADHAN @ SUBRATA PRADHAN @ SUBRATA PRADHAN VS STATE OF ODISHA	DEEPAK PRADHAN VS	RAJKANIKA /267 /2020 () //
328	ABLAPL/0014105/2020	JEEBANANANDA SABAT VS STATE OF ODISHA	S.S.RAY-2 VS	HINJILI (ASKA) /383 /2020 () //
329	ABLAPL/0014106/2020	PRADEEP NAYAK	PARSURAM DAS	PATTAMUNDAI /338 /2018

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0014107/2020	STATE OF ODISHA SUBHABRATA DAS @ HAPI	AMLAN SHAKTI PAUL	// ANGUL TOWN /1236 /2020
		VS	VS	()
331	ABLAPL/0014108/2020	STATE OF ODISHA JAHIR BIBI	N.SAHANI	// JANKIA P.S. /218 /2020
		VS	VS	()
332	ABLAPL/0014109/2020	STATE OF ODISHA KABITA PRADHAN	S.S.RAY-2	// HINJILI (ASKA) /382 /2020
		VS	VS	()
333	ABLAPL/0014110/2020	STATE OF ODISHA SURAJ NAIK @ SURESH NAIK	SANJIB SWAIN	// LALBAG /282 /2020
		VS	VS	()
334	ABLAPL/0014111/2020	STATE OF ODISHA BASANT NAHAK	SARAT KUMAR JENA	// RAMBHA (KHALLIKOTE) /377 /2020
		VS	VS	()
335	ABLAPL/0014112/2020	STATE OF ODISHA BISHAL KAR	ARUN KUMR BUDHIA	// TAISARA /150 /2020
		VS	VS	()
336	ABLAPL/0014113/2020	STATE OF ODISHA PAPUN @ PAPUN PAL	KASHINATH PATTNAIK	// MAHILA P.S. BUXIBAZAR /95 /2020
		VS	VS	()
337	ABLAPL/0014114/2020	STATE OF ODISHA PURNA CHANDRA SAHOO	BIJAYA KUMAR PARIDA (2)	// CHANDRASEKHARPUR /402 /2020
		VS	VS	()
338	ABLAPL/0014115/2020	STATE OF ODISHA BINI PRADHAN	DEBASIS MISHRA	// TALABANIA /176 /2020
		VS	VS	()
339	ABLAPL/0014116/2020	STATE OF ODISHA PANCHANANA PARIDA	SATYA RANJAN MULIA	// ATHGARH /262 /2020
		VS	VS	()
340	ABLAPL/0014117/2020	STATE OF ODISHA HUSNA @ HOSNARA KHATUN	SATYA NARAYAN MISHRA-4	// BASUDEVPUR /281 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	ABLAPL/0014118/2020	STATE OF ODISHA SRIBACHHA PRADHAN VS	SATYA RANJAN MULIA VS	// JARAPADA /246 /2020 ()
342	ABLAPL/0014119/2020	STATE OF ODISHA BALINDRA@BALIA PATRA VS	AJAYA NAYAK VS	// JATNI P.S. /426 /2020 ()
343	ABLAPL/0014120/2020	STATE OF ODISHA AKHAYA KUMAR BARIK VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /440 /2020 ()
344	ABLAPL/0014121/2020	STATE OF ODISHA SATYABANGIRI VS	B.SINGH VS	// BADSАHI /137 /2020 ()
345	ABLAPL/0014122/2020	STATE OF ODISHA SATYABANGIRI VS	B.SINGH VS	// BADSАHI /138 /2020 ()
346	ABLAPL/0014123/2020	STATE OF ODISHA SILU MALLIK VS	SANGRAM KESHARI ROUT VS	// KEONJHAR TOWN /299 /2020 ()
347	ABLAPL/0014124/2020	STATE OF ODISHA BALAKRAM @ BALMIKI NANDA VS	B.SINGH VS	// BADSАHI /139 /2020 ()
348	ABLAPL/0014125/2020	STATE OF ODISHA BHARAT MAHAPATRA @ MAHARANA VS	SABYASACHI MISHRA VS	// JATNI P.S. /258 /2020 ()
349	ABLAPL/0014126/2020	STATE OF ODISHA BABULU KUMBHAR VS	BIJAYA KUMAR RAGADA VS	// PADAMPUR /247 /2020 ()
350	ABLAPL/0014127/2020	STATE OF ODISHA PRAVU KUMAR RAM VS	SRINIVAS MOHANTY VS	// MALGODOWN /212 /2020 ()
351	ABLAPL/0014128/2020	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// MAHILA P.S.(BBSR) /75 /2020 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0014129/2020	BIKRAM KESHARI CHOUDHURY VS STATE OF ODISHA	GEETANJALI MAJHI VS	SECTOR-19 /95 /2020 () //
353	ABLAPL/0014130/2020	TRINATH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	CHARMAL /146 /2020 () //
354	ABLAPL/0014131/2020	RUPDHAR SANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /68 /2020 () //
355	ABLAPL/0014132/2020	NRUSINGHA CHARANA BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR SADAR /308 /2020 () //
356	ABLAPL/0014133/2020	DHIR KARKARIYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BELAGARH /37 /2016 () //
357	ABLAPL/0014134/2020	SATYANARAYAN PAL VS STATE OF ODISHA	BALARAM NAYAK VS	//0 () //
358	ABLAPL/0014135/2020	ASOK KUMAR GIRI VS STATE OF ODISHA	B.SINGH VS	BADSAHI /140 /2020 () //
359	ABLAPL/0014136/2020	BAPINA BEHURA VS STATE OF ODISHA	DILLIP KUMAR SWAIN VS	NIALI /280 /2020 () //
360	ABLAPL/0014137/2020	MAHESWARGIRI VS STATE OF ODISHA	B.SINGH VS	BADSAHI /141 /2020 () //
361	ABLAPL/0014138/2020	KANHEI JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /594 /2020 () //
362	ABLAPL/0014139/2020	BIDESHIGIRI VS STATE OF ODISHA	B.SINGH VS	BADSAHI /135 /2020 () //
363	ABLAPL/0014140/2020	PRAKASH BEHURA	GOUTAM CHARAN ROUT	NIALI /280 /2020



**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014141/2020	CHITARANJAN BEHERA	SWARUP KUMAR PATNAIK	KULIANA /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014142/2020	BHANUMATI BHUKTA @ NAYAK	BISWA PRAKASH DHAL	DEOGARH /221 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014143/2020	BULU TANDI @ BULU DEEP	BIJAYA KUMAR RAGADA	PADAMPUR /237 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014144/2020	TANMAYA MISHRA	SAROJ KUMAR MISHRA	MANAMUNDA /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014145/2020	GANESH JENA@GANU	AJAYA NAYAK	JATNI P.S. /426 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014146/2020	BAGA SWAIN @ SURESH SWAIN	AMLAN SHAKTI PAUL	JATNI P.S. /440 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014147/2020	BISWAJIT BAI	UMESH CHANDRA DORA	DHUSURI /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014148/2020	PAPU @ TITU PRADHAN	NIRANJAN LENAKA	KHANDAGIRI P.S. /679 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014149/2020	SITARAM BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /336 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014150/2020	JABANDHU BEHERA	NIRANJAN LENKA	RASGOBINDPUR /200 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014151/2020	ABHISEK SETHY	ASHOK KU MOHAPATRA-1	AIR FIELD P.S. /196 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0014152/2020	STATE OF ODISHA SUNITA KUMARI PRADHAN VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /110 /2020 ()
376	ABLAPL/0014153/2020	STATE OF ODISHA CHANDAN KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// ASKA /594 /2020 ()
377	ABLAPL/0014154/2020	STATE OF ODISHA GADA BEHERA @ GADADHAR BEHERA VS	SUSANTA KUMAR ROUT VS	// / /0 ()
378	ABLAPL/0014155/2020	STATE OF ODISHA SUDAM @ SUDAMA SAHOO VS	S.K.BHANJADEO VS	// KHURDA P.S. /318 /2020 ()
379	ABLAPL/0014156/2020	STATE OF ODISHA TRINATH ROUT VS	S.K.BHANJADEO VS	// FATEGARH /184 /2020 ()
380	ABLAPL/0014157/2020	STATE OF ODISHA HIMANSHU SEKHAR SETHY @ HIMANSHU SETHY VS	S.K.BHANJADEO VS	// DHARMASALA /418 /2020 ()
381	ABLAPL/0014158/2020	STATE OF ODISHA BIRA @ BIRENDRA BHARIMALLA VS	S.K.BHANJADEO VS	// KHURDA SADAR /169 /2020 ()
382	ABLAPL/0014159/2020	STATE OF ODISHA BALABHADRA @ BALAVADRA BEHERA VS	BIBHUTI BHSAN BEHERA VS	// BALIMI /164 /2020 ()
383	ABLAPL/0014160/2020	STATE OF ODISHA SATYAJIT MOHAPATRA VS	DAYANANDA MOHAPATRA VS	// SORO /358 /2020 ()
384	ABLAPL/0014161/2020	STATE OF ODISHA SEK IMRAN @ SK. JAPANI VS	PARTHA SARATHI NAYAK VS	// BHADRAK RURAL /558 /2020 ()
385	ABLAPL/0014162/2020	STATE OF ODISHA PURUSOTTAM SAHU VS	PRANAB KUMAR SAMANTRAY VS	// DEOGARH /277 /2020 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	ABLAPL/0014163/2020	PRAMILA MOHANTY @ PRAMILA KUMARI MOHANTY VS STATE OF ODISHA	SURYA NARAYN MISHRA VS	MAHILA P.S.(BBSR) /75 /2020 () //
387	ABLAPL/0014164/2020	JANARDAN NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /28 /2018 () //
388	ABLAPL/0014165/2020	LIPUN @ SATYAJEET PANDA VS STATE OF ODISHA	J.N.PANDA VS	MAHANGA /224 /2020 () //
389	ABLAPL/0014166/2020	PRASHANT MAHANA@GANDU VS STATE OF ODISHA	AJAYA NAYAK VS	JATNI P.S. /426 /2020 () //
390	ABLAPL/0014167/2020	PRANABANDHU BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	/ /0 () //
391	ABLAPL/0014168/2020	SANJAY BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	CHHENDIPADA /199 /2020 () //
392	ABLAPL/0014169/2020	RATIKANTA BEHERA @ PRAKASH KUMAR BEHERA VS STATE OF ODISHA	HEMANTA SHAKTI PAUL VS	CHANDAKA P.S. /202 /2020 () //
393	ABLAPL/0014170/2020	SUJATA BISWAL @ BHUJABAL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BASELI SAHI PS /258 /2020 () //
394	ABLAPL/0014171/2020	MITHILA ADJUED VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /372 /2020 () //
395	ABLAPL/0014172/2020	AMLAN KUMAR ROUT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DAMANJODI /102 /2020 () //
396	WPC(OAC)/0000160/2018	ABHIMANYU SETHY VS STATE OF ODISHA	M/S.MANOJ KUMAR KHUNTIA VS	// () //
397	WPC(OAC)/0000592/2017	JAHARLAL UPADHYAYA	M/S.K.K.SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0001185/2019	PRATYUSH SAMANTARAY	M/S.S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0001355/2019	SARATHI PATRO	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0001378/2018	JAGABANDHU SAHOO	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		D.I.G OF POLICE		//
401	WPC(OAC)/0001418/2019	JAYANTA KUMAR GIRI	M/S.LINGARAJ DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0001858/2018	RADHAKRISHNA SAHU	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		SUPERINTENDENT OF POLICE		//
403	WPC(OAC)/0002728/2001	SHYAMA DUNGURIA	M/S. A.R.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0004396/2016	SUSIL KUMAR SETHY	M/S. MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0004667/2016	GHANSHYAMA BALIARSINGH	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :11/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	185/2020 TRP(C)/188/2020	NILIMA BISWAL-MP	S.MOHANTY
2	186/2020 TRP(C)/189/2020	CH. SARITA ACHARY-MP	JYOTIRMAYA SAHOO
3	189/2020 WPC(OAC)/1418/2019	JAYANTA KUMAR GIRI-MP	M/S.LINGARAJ DASH
4	190/2020 WPC(OAC)/4667/2016	GHANSHYAMA BALIARSINGH-MP	M/S.RAMAKANTA KAR
5	191/2020 WPC(OAC)/2728/2001	SHYAMA DUNGURIA-MP	M/S. A.R.DASH
6	192/2020 WPC(OAC)/160/2018	ABHIMANYU SETHY-MP	M/S.MANOJ KUMAR KHUNTIA
7	205/2020 CRLMP/1405/2020	AMULYA PANDIA-MP	MANMAYA KUMAR DASH
8	206/2020 CRLMP/1406/2020	PRADIPTA KUMAR DAS-MP	BIRAJA PRASANNA SATAPATHY
9	207/2020 CRLMP/1412/2020	BHOLANATH RAY-MP	SUKANTA KUMAR DALAI
10	438/2020 RSA/80/2015	MANJULATA PRADHAN-MP	PRADIPTA KUMAR MOHANTY
11	515/2020 RVWPET/323/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
12	516/2020 RVWPET/323/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
13	517/2020 RVWPET/323/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
14	597/2020 CMP/1581/2018	SABITRI DEI-MP	M/S.BIBEKANDA BHUYAN
15	598/2020 CMP/614/2020	M/S. ODISHA TELEVISION LTD.-MP	BANSHIDHAR BAUG
16	599/2020 CMP/615/2020	PARTHA SARATHI KUMBHAKAR-MP	D.P.JENA
17	1081/2020 CRLMC/1595/2020	BINA DAS-MP	JUGALA KISHORE PANDA
18	1082/2020 CRLMC/1595/2020	BINA DAS-MP	JUGALA KISHORE PANDA
19	1083/2020 CRLMC/1596/2020	SURESH PANT-MP	GAUTAM KUMAR ACHARYA
20	1084/2020 CRLMC/1597/2020	PRADIP KUMAR SAHOO-MP	GOUTAM KUMAR ACHARYA
21	1085/2020 CRLMC/1599/2020	SRIMANTA HATI-MP	SUKANTA KUMAR DALAI
22	1106/2020 BLAPL/3027/2020	RAMANI RANJAN DAS-MP	SOURA CHANDRA MOHAPATRA
23	1107/2020 BLAPL/10297/2019	SUBRAT MATABAR-MP	JUGALA KISHORE PANDA
24	1107/2020 CRLA/569/2020	PABITRA MUNDA-MP	RAJIV KU. MAHANTA
25	1108/2020 BLAPL/8168/2020	GEDA @ ABHIMANYU GHOSH-MP	SURYAKANTA DWIBEDI
26	1108/2020	KALI @ KALI CHARAN MOHANTA@BEDIYA-MP	SANTANU KUMAR SARANGI

27	CRLA/571/2020 1109/2020	NIKHIL KU.MOHANTY-MP	M/S.DURGA PRASAD DHAL
28	CRLA/419/2014 1110/2020	HARISH CH.MALLICK-MP	M/S.MIHIR KANTA RATH
29	CRLA/681/2014 1111/2020	NAYAKO MINZ-MP	M/S.DEVASHIS PANDA
30	CRLA/601/2015 1112/2020	DINABANDHU SAMANTA-MP	P.K.GHOSE
31	CRLA/572/2020 1260/2020	ASHIS PRASAD NANDA-MP	MOHITOSH SINHA
32	MACA/733/2020 1261/2020	ASHIS PRASAD NANDA-MP	MOHITOSH SINHA
33	MACA/733/2020 1262/2020	M/S. IFFCO TOKIO GENERAL INSURANCE CO. LTD.-MP	ANUPAM DASH
34	MACA/676/2020 1263/2020	THE MANAGER, ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.-MP	ANUPAM DASH
35	MACA/135/2020 1481/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
36	WA/665/2020 1482/2020	SUREKHA BUILDERS AND DEVELPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
37	WA/666/2020 1483/2020	RABINDRA NATH BEHERA-MP	LALIT MOHAN NANDA
38	WA/124/2019 1484/2020	DAMODAR BARIK-MP	N.N.MOHAPATRA
39	WA/667/2020 1485/2020	DR.ROSALIN KAR-MP	PRAFULLA KUMAR RATH
40	WA/605/2020 1486/2020	DR.ROSALIN KAR-MP	BUDHADEV ROURAY
41	WA/605/2020 1487/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
42	WA/24/2019 13382/2020	BISHNU PRIYA PATRO-MP	MITHUN DAS
43	WP(C)/30781/2020 13383/2020	ARUN KUMAR SINGH-MP	SUBAS CHANDRA DAS
44	WP(C)/30783/2020 13384/2020	RAMESH OJHA-MP	PRAFULLA KUMAR KAR
45	WP(C)/30785/2020 13385/2020	NEW LIGHT YUBAK SANGHA(REGISTERED) RENGALIPALLY-MP	PRIMAYA GUPTA
46	WP(C)/30787/2020 13386/2020	DILLIP KUMAR DIGAL-MP	GYANENDRA KUMAR TRIPATHY
47	WP(C)/30789/2020 13387/2020	LAKSHYA SAUNTA-MP	TRILOCHAN NANDA
48	WP(C)/30788/2020 13388/2020	KISHORE CHANDRA RAJGURU MOHAPATRA-MP	GOPINATH PADHI
49	WP(C)/30790/2020 13389/2020	PADMALOCHAN PUNJI-MP	SASWATI MOHAPATRA
50	WP(C)/30795/2020 13390/2020	AMULYA DAS-MP	ASHOK KU.SAHOO
51	WP(C)/30796/2020 13391/2020	SCHOOL MANAGING COMMITTEE OF BASUPUR PRIMARY SCHOOL-MP	RAJESH CHANDRA
52	WP(C)/30808/2020 13393/2020	ASHOK KUMAR PANDA-MP	SUMAN ROURAY
53	WP(C)/30818/2020 13394/2020	MANORANJAN BEHERA-MP	UMESH CHANDRA MAHAPATRA
54	WP(C)/30820/2020 13395/2020	NEELIMA BEHERA-MP	G.N.MISHRA
55	WP(C)/30826/2020 13396/2020	MANORANJAN MALLICK-MP	BISWABIHARI MOHANTY
56	WP(C)/30828/2020 13397/2020	RADHA KRUSHNA BEHERA-MP	PRAMODA KUMAR DASH
57	WP(C)/30825/2020 13398/2020	GOVINDA CHANDRA PRADHAN-MP	PRAMODA KUMAR DASH
	WP(C)/30829/2020		

58	13399/2020 WP(C)/30833/2020	RADHASHYAM MISHRA-MP	R.ACHARY
59	13400/2020 WP(C)/30842/2020	BHAGIRATHI PRADHAN-MP	IPSIT AUROBINDO ACHARYA
60	13401/2020 WP(C)/30845/2020	SANAK KUMAR DEO-MP	AJIT KUMAR TRIPATHY
61	13402/2020 WP(C)/30846/2020	M/S.POOJARINI ENTERPRISERS-MP	UMESH CHANDRA MOHANTY
62	13403/2020 WP(C)/30848/2020	M/S. SUNITA TRADERS-MP	AVIJIT PAL
63	13404/2020 WP(C)/30848/2020	M/S. SUNITA TRADERS-MP	AVIJIT PAL
64	13405/2020 WP(C)/30850/2020	DILLIP KUMAR SAHU-MP	SURYAKANTA DWIBEDI
65	13406/2020 WP(C)/30850/2020	DILLIP KUMAR SAHU-MP	SURYAKANTA DWIBEDI
66	13407/2020 WP(C)/30851/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
67	13408/2020 WP(C)/30849/2020	RANJAN KUMAR PANDA-MP	SIDHESWAR MALLIK
68	13409/2020 WP(C)/30852/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
69	13410/2020 WP(C)/30854/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
70	13411/2020 WP(C)/30855/2020	M/S.SRI GURGA CABLES (PVT)LTD-MP	S.R.NAYAK
71	13412/2020 WP(C)/30858/2020	M/S.SRI DURGA PLASTICS-MP	MANOJ KUMAR PANDA
72	13414/2020 WP(C)/30863/2020	ROHIT CHHATAR-MP	ANAM CHARAN PANDA
73	13416/2020 WP(C)/19954/2020	ALOK RANJAN BISWAL-MP	B.S.TRIPATHY..1
74	13417/2020 WP(C)/30895/2020	RATRA MAHANAND-MP	PRADEEP KUMAR KHUNTIA
75	13418/2020 WP(C)/30903/2020	BADAN TANDI-MP	S.K.NAYAK
76	13419/2020 WP(C)/30903/2020	BADAN TANDI-MP	S.K.NAYAK
77	13420/2020 WP(C)/30913/2020	M/S ARYA MOTORS-MP	SATYAJIT MOHANTY
78	13421/2020 WP(C)/30912/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
79	13422/2020 WP(C)/30923/2020	SUNDARAM FINANCE LTD.-MP	NALINI KANTA DASH
80	13423/2020 WP(C)/30927/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
81	13424/2020 WP(C)/30931/2020	JALADHAR PATRA-MP	PRONOY MOHANTY
82	13425/2020 WP(C)/30933/2020	FEROZ KHAN-MP	B.S.TRIPATHY 1
83	13426/2020 WP(C)/25687/2020	DR.AVANJELIN MISHRA-MP	AMIYA KUMAR MOHANTY..A
84	13428/2020 WP(C)/30934/2020	VISMADEVA SAHU-MP	SAMARENDRA PATTANAIK
85	13429/2020 WP(C)/18094/2019	DR.SURENDRANATH MOHAPATRA-MP	M/S SURYA NARAYAN PATNAIK
86	13430/2020 WP(C)/14086/2019	CHANDRA KUMAR DAS-MP	M/S.GANESH PRASAD MOHANTY
87	13431/2020 WP(C)/30941/2020	KALI MALIK-MP	GOPAL KRISHNA BEHERA
88	13432/2020 WP(C)/30944/2020	PRADEEPTA RANJAN PATTANAYAK-MP	MANOJ KUMAR MOHANTY
89	13433/2020	PREMANANDA MAHAKUDA-MP	KISHORE KUMAR MISHRA

90	WP(C)/30947/2020 13434/2020	SUSILA ROUT-MP	NIRANJAN LENKA
91	WP(C)/30948/2020 13435/2020	BISWAMITRA PRUSTY-MP	SITIKANT MISHRA
92	WP(C)/30949/2020 13436/2020	RATIKANTA MOHANTA-MP	BIBHUTI B.MISHRA
93	WP(C)/30952/2020 13437/2020	BICHITRANANDA DAS-MP	BIBHUTI B.MISHRA
94	WP(C)/30953/2020 13438/2020	BAIRAGI CHARANA MOHANTA-MP	BIBHUTI B.MISHRA
95	WP(C)/30954/2020 13439/2020	BIRENDRA KUMAR MOHAPATRA-MP	
96	WP(C)/30955/2020 13440/2020	SUMANTA BEHERA-MP	SURYA NARAYAN PATNAIK
97	WP(C)/30958/2020 13441/2020	M/S. ANKIT AGARWAL-MP	SIDHANT DWIBEDI
98	WP(C)/30959/2020 13442/2020	MAMATA MOHAPATRA-MP	SURYA NARAYAN PATNAIK
99	WP(C)/30960/2020 13443/2020	GADADHAR SETHI-MP	AJODHYANATH LENKA
100	WP(C)/30824/2020 13444/2020	SANTOSH KUMAR JENA-MP	BIDYADHAR MANASINGH
101	WP(C)/30961/2020 13445/2020	BIJAY KUMAR AGRAWAL-MP	PRABODHA CH. NAYAK
102	WP(C)/30968/2020 13446/2020	INDURANI MOHAPATRA-MP	KALI PRASANNA MISHRA
103	WP(C)/30969/2020 13447/2020	BRAJA KISHOR MALLIK-MP	PRABODHA CH. NAYAK
104	WP(C)/30970/2020 13448/2020	PURBATANA EKHARAJAT MAHAL RAIYAT SURAKSHYABIRAJA MOHAN SARANGI	
105	WP(C)/30971/2020 13449/2020	BAPUJI MAJHI-MP	Braja Mohan Sarangi
106	WP(C)/30981/2020 13450/2020	ASHOK KUMAR LENKA-MP	Braja Mohan Sarangi
107	WP(C)/30980/2020 13451/2020	THE POLITICAL AND BUSINESS DAILY-MP	HARIPAD MOHANTY
108	WP(C)/30982/2020 13452/2020	M/S CHANDAN SECURITY SERVICES-MP	SUKANTA KUMAR DALAI
109	WP(C)/30983/2020 13453/2020	M/S. CHANDAN SECURITY SERVICES-MP	SUKANTA KUMAR DALAI
110	WP(C)/30984/2020 13455/2020	PABITRA BHOI-MP	DILIP KUMAR SAHU
111	WP(C)/30830/2020 13456/2020	CHITTA RANJAN NAYAK-MP	SAGARIKA SAHOO
112	WP(C)/25660/2020 13457/2020	SUBASH KUMAR ROUT-MP	SUKANTA KUMAR DALAI
113	WP(C)/13952/2020 13458/2020	TAPASWINI BEHERA-MP	SUKANTA KUMAR DALAI
114	WP(C)/21496/2020 13459/2020	GATI BEHERA-MP	PRATYUSHA NAIDU
115	WP(C)/17787/2020 6/2020	PRATAP KU.CHOUDHURY-MP	
116	CRA/210/1988 19/2020	RAJENDRA-MP	
117	FA/116/2000 118/2020	KHAGENDRA NATH MONDAL-MP	DIPTI RANJAN BHOKTA
118	CMAPL/257/2016 208/2020	SRIKANTA JENA-MP	
119	CONTC/2720/2019 209/2020	SUSANTA KUMAR ROUTRAY-MP	
120	CONTC/2769/2019 210/2020	SANJEEV KUMAR PARIDA-MP	
	CONTC/2770/2019		



121	211/2020 CONTC/2796/2019	PRAMOD KUMAR NAYAK-MP	
122	212/2020 CONTC/2797/2019	JAGANNATH BARIK-MP	
123	1035/2020 ABLAPL/11777/2020	BANTY @ SWAVIMAN SAGARJYOTI JENA-MP	
124	1105/2020 BLAPL/885/2020	RAGHUNATH PRADHAN-MP	
125	13413/2020 WP(C)/16488/2020	DR.BIBEKANANDA SINGH-MP	
126	13415/2020 WP(C)/3966/2020	KULAMANI BEHERA-MP	UMESH KUMAR LENKA
127	13427/2020 WP(C)/25172/2020	PRAMILA MAHAPATRO-MP	